

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. 1463/DHC/Gaz./G-3/2019

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

The District & Sessions Judge(HQs),
Tis Hazari Courts,
Delhi.

New Delhi, dated the 11/2/2019.

Sub: Request for nomination of Dr. Sudhir Kumar Jain, Principal Judge,
Family Courts, North-West, Rohini, Delhi

Sir,

I am directed to refer to your letter No. NJA/Dir./P-1154/2019 dated 14.01.2019, on the above subject, and to say that your request to nominate Dr. Sudhir Kumar Jain, Principal Judge, Family Court, North-West, Rohini, Delhi as a Resource Person to guide participating judges in Session-16 on the theme "ADR and Plea Bargaining" scheduled to be held on 6th March, 2019 at National Judicial Academy, Bhopal has not been acceded to.

Yours faithfully,

Bpar
(Bhawana Pant)

Assistant Registrar (Gaz.-I)
for Registrar General

MOST IMMEDIATE/OUT AT ONCE
TIME BOUND

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs) DELHI

No. 14632-645 /Trg./Bhopal/Gaz./2019

Dated, Delhi the.....

13 FEB 2019

Copy forwarded for information and necessary action to:

1. The Officer In-charge, Pool Car, Central District, Tis Hazari Court, Delhi.
2. Principal Judge, Family Court, Headquarter, Dwarka, New Delhi.
3. Dr. Sudhir Kumar, Jain, Principal Judge, Family Courts, North-West, Rohini, Delhi.
4. The Sr./ Administrative Officer (Judl.), Admn. I, II, III and Filing Branch, Central District, Tis Hazari Court, Delhi.
5. The Drawing and Disbursing Officer, Central District, Tis Hazari Court, Delhi.
6. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
7. The PRO Tis Hazari Court, Delhi.
8. The PS to Ld. District & Sessions Judge(HQs), Tis Hazari Court, Delhi.
9. The Reader to Ld. District & Sessions Judge (HQs), THC, Delhi.
10. The Dealing Clerk (Leave), Judicial Branch (Central), Tis Hazari Court, Delhi.

Anju Bajaj Chandna
(Anju Bajaj Chandna)